

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**WORKSHOP ON - KEY ISSUES RELATING TO THE ANTI-CORRUPTION LAWS  
(Through online and other modes of telecommunication)**

**DATE: 3<sup>rd</sup> December, 2022**

**SCHEDULE**

<b>SESSION</b>	<b>TIME</b>	<b>TOPICS</b>
I	10.30 am to 10.35 am	Introduction of the Workshop & prefatory remarks By: <b>Additional Director, MPSJA</b>
II	10.35 am to 12.00 noon	An overview of Prevention of Corruption Act, 1988 <i>Followed by open interaction</i> By: <b>Smt. S. Vinita Faculty Member (Jr.2), MPSJA</b>
III	12.00 noon to 1.30 pm	Key issues relating to Investigation under Prevention of Corruption Act, 1988 and matter related to sanction of prosecution <i>Followed by open interaction</i> By: <b>Padmesh Shah, Additional Director, MPSJA &amp; Shri Mukesh Tiwari, Assistant Director, Directorate of Enforcement, Delhi Zone</b>
<b>LUNCH BREAK (1.30 pm to 2.15 pm)</b>		
IV	2.15 pm to 3.15 pm	Prevention of Corruption Act, 1988 – Defence perspective and comparative study of Amendment Act, 2018 <i>Followed by open interaction</i> By: <b>Shri Sachin Sharma, District &amp; Additional Sessions Judge, Narmadapuram</b>
V	3.15 pm to 4.30 pm	Key issues relating to Madhya Pradesh Vishesh Nyayalaya Adhiniyam, 2012 By: <b>Shri Tajinder Singh Ajmani, OSD, MPSJA</b> <i>Followed by open interaction and valedictory session</i>

Note: The Schedule is subject to change as per exigencies.

**ADDL. DIRECTOR**